

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 908 OF 2019 IN
APPEAL NO. 2101 OF 2019**

Dated : 6th May, 2019

In the matter of:

Renascent Power Ventures Pvt. Ltd.	...	Appellant(s)
Versus		
Uttar Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **08-05-2019**.

Court Master / PPS

tpd/kt